

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.1

IB- 351/ (ND)/2021

IN THE MATTER OF:

Bank of Maharashtra

Vs.

Futec Shelters (P) Ltd & Ors

....FINANCIAL CREDITOR

.....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 16.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Amit Mahaliyan, Advocate for Bank of Maharashtra

For the Respondent :

ORDER

This is a Petition filed by Bank of Maharashtra – the Financial Creditor against Futec Shelters (P) Limited & Others. The Counsel for the Petitioner is present. Heard the Counsel for the petitioner and perused the Paper Book. No one is present on behalf of the Corporate Debtor. Therefore, issue Notice, returnable after 4 weeks.

List the matter on 03.9.2021.

— Sd' —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd' —

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit